

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP (IB) No. 228/Chd/Pb/2023

IN THE MATTER OF:
Amrit Castings

...Petitioner-Operational Creditor

Versus

Marshall Machines Ltd.

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 04.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.05.2024.

Sd/-
Court Officer